

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2024 AT 01:00 P.M.

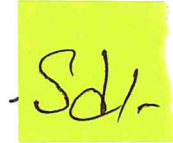
TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/15/98/AMR/2022		98 of Comp. Act	Bhim Reddy Ram Reddy & another Vs. Andhra Pradesh Tea Company Private Limited & another

ORDER

Present: None appeared for the Petitioner.

Mr. Sridhar, Proxy Counsel for the Respondent.

On perusal of the record, none appears for the Petitioners from the last two adjournments. Hence, CP/15/98/AMR/2022 is dismissed for non-prosecution.



SANJAY PURI
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ
MEMBER (JUDICIAL)